NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH **COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 11/17, IA 18/17, 19/17 & 20/17.	100	For Orders in IA 12/17	59	Himayat Alikhan & Others Vs Associate Décor Ltd., & 24 Others.
IA 26, 27 & 29/17 in CP 10/16				

SIGNATURE

NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1. S.VIVEKANANDA for VCB Associates 9845428653

For Respondent No. 22 & Murch

2. PRADEED NAYAK KEYSTONE PARTNERS 9880221997

Respondent No. 1. Colog lyl

BHAVYA RHEK MATHEW AZB& Partons 7506201458 Respondent 2-21

4. MANIK B.T. A8105874004

Counsels for both sides are present. Office is directed to verify and put up note about the filing of counters in all the I.As pending. IA 12/17 is listed for orders today. IA 12/17 is again re-opened and again it is listed for orders.

List it on 18.08.2017.

MEMBER (J)

MEMBER (T)